

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO. 367
TO BE ANSWERED ON 26.03.2025**

PENDING RAILWAY PROJECTS IN RAJASTHAN

†*367. SHRI HARISH CHANDRA MEENA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has identified any rail projects in Rajasthan which are currently running behind schedule;**
- (b) if so, the details thereof;**
- (c) whether the Government has taken specific steps to ensure timely completion of railway projects in Rajasthan;**
- (d) whether the Government proposes to expedite the process of resuming pending projects to improve connectivity and operational efficiency in the said State; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF
STARRED QUESTION NO. 367 TO BE ANSWERED IN LOK SABHA ON
26.03.2025**

(a) to (e): Railway projects are surveyed/sanctioned/executed Zonal Railway wise and not State-wise/Constituency wise as the Railway projects may span across State boundaries.

Railway infrastructure projects falling fully/partly in the State of Rajasthan are covered under North Western Railway, Northern Railway, North Central Railway, West Central Railway and Western Railway zones of Indian Railways. Zonal Railway wise details of Railway projects including cost, expenditure and outlay are made available in public domain on Indian Railway's website.

As on 01.04.2024, 32 Railway projects (15 New Lines, 05 Gauge Conversion and 12 Doubling), of total length of 4,191 Km costing ₹51,814 crore falling fully/partly in the State of Rajasthan are at various stages of planning and implementation, out of which 1,183 Km length has been commissioned and an expenditure of ₹14,785 crore has been incurred upto March 2024. The status of work is summarized as under:-

Plan Head	No. of projects	Total Length (in Km)	Length Commissioned (in Km)	Expenditure upto March 2024 (₹ in Cr)
New Lines	15	1230	134	3593
Gauge Conversion	5	1252	759	5398
Doubling/ Multitracking	12	1709	290	5794
Total	32	4,191	1,183	14,785

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Budget allocation for Infrastructure projects and safety works, falling fully/partly in the State of Rajasthan is as under:

Period	Outlay
2009-14	₹682 crore/year
2025-26	₹9,960 crore (Nearly 15 times)

The details of commissioning/laying of new track falling fully/partly in the State of Rajasthan during 2009-14 and 2014-24 is as under:-

Period	New Track Commissioned	Average commissioning of new tracks
2009-14	798 Km	159.6 Km/year
2014-24	3,742 Km	374.2 Km/year (More than 2 times)

The details of major projects which are sanctioned and falling fully/partly in the State of Rajasthan are as under:

- i. Taranga Hill – Ambaji – Abu Road new line (116.65 Km)**
- ii. Nimach – Badi Sadri New line (46.28 Km)**
- iii. Ringus – Khatushyamji New line (17.49 Km)**
- iv. Pushkar – Merta (Katyasani) New line (51.346 Km)**
- v. Ras-Merta City New line including bypass at Merta Road (55.90 Km)**
- vi. Devgarh – Nathdwara Gauge Conversion (82.54 Km)**
- vii. Ajmer-Chanderiya Doubling (178.20 Km)**
- viii. Luni-Samdari-Bhildi Doubling (271.97 Km)**
- ix. Churu-Ratangarh Doubling (42.81 Km)**

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x. Churu – Sadulpur Doubling (57.82 Km)

xi. Jaipur-Sawai Madhopur Doubling (131.27 Km)

Various steps taken by the Government for effective and speedy implementation of rail projects include (i) substantial increase in allocation of funds, (ii) delegation of powers at field level, (iii) close monitoring of progress of project at various levels (iv) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc.
